

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No226
CP(IB)/204(AHM)2021

Proceedings under Section 94 IBC

IN THE MATTER OF:

Savitaben Gordhanbhai Thumar (Personal Gaurantor)Applicant
V/s
Premraj Ramratan Laddha Liquidatorof Corporate DebatorRespondent

Order delivered on 22/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rajesh Bohra, Adv. a.w Ms. Sangeeta Bohra, Adv.
For the Respondent : Mr. Anip Gandhi, Adv.
Mr. D K. Nakrani, Adv.

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 27.02.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**